

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
STARRED QUESTION No. 38  
TO BE ANSWERED ON 05.12.2023**

**Engagement of Astrologer by AIFF for Team Selection**

**\*38. SHRI S. VENKATESAN:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :**

**(a) whether it has come to the notice of the Government the case of engagement of Astrologer by All India Football Federation (AIFF) for selection of team members;**

**(b) if so, the details thereof;**

**(c) whether such acts do not diminish the image of the country;**

**(d) whether the Government proposes to advise or has advised AIFF not to have parameters other than fitness and ability of the players; and**

**(e) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS  
{SHRI ANURAG SINGH THAKUR}**

**(a) to (e) A statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 38 FOR REPLY ON 05.12.2023 ASKED BY SHRI S. VENKATESAN REGARDING ENGAGEMENT OF ASTROLOGER BY AIFF FOR TEAM SELECTION.**

**(a) to (e): Sir, the issue of engagement of astrologer by the All India Football Federation (AIFF) for the selection of national team members, if any, is a part of the forensic audit report that has been independently prepared in terms of the orders of the Hon'ble Supreme Court in SLP No. 3047-48 of 2022 titled as "All India Football Federation vs. Rahul Mehra and Others.**

**The said report has been placed for the consideration in a sealed cover before the Hon'ble Supreme Court by the learned Amicus Curiae in the matter. The matter is still sub judice before the Hon'ble Supreme Court.**

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